

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2826
ANSWERED ON:14.03.2013
SNAPPING OF POWER CABLES
Singh Shri Ganesh

Will the Minister of POWER be pleased to state:

- (a) whether the power cables of the Power Grid Corporation of India Limited (PGCIL) often snap and fall on the fields of the farmers in the country;
- (b) if so, the steps taken/being taken by the Government in this regard;
- (c) whether any compensation is paid to the farmers or their families by the power companies in case of death or destruction of crops caused due to falling electric wires in their field;and
- (d) if so, the details thereof including the number of farmers or their families who have been compensated during the last three years and the current year, year-wise and if not, the reasons therefor, State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) POWERGRID is engaged in bulk power transfer through its Inter-State Transmission System (ISTS) which mainly consists of Extra High Voltage (EHV) network of 400 kV and above. POWERGRID uses the state-of-art technology in design and construction of secure transmission lines. In order to prevent/minimize such incidents the line alignment is generally kept away from inhabited/urban areas and routed mostly through barren lands/fields. Notwithstanding, there are very few incidents of snapping/falling of electric wires leading to some damage.

(c) & (d) During restoration/stringing of snapped lines, whenever any crops were damaged, compensation is paid to the farmers as per rates provided by the local Revenue Authorities. In this regard, in the last three years, compensation has been paid to 14 famers in the State of Madhya Pradesh for damage to crops during restoration of line in the year 2010. No such compensation was disbursed in the year 2011, 2012 and in the current year so far in any other State.